

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 1776  
(To be answered on the 1<sup>st</sup> August 2024)**

**BANGALORE INTERNATIONAL AIRPORT**

**1776. SHRI MATHESWARAN V S**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether it is true that Government sought consent of Tamil Nadu and Andhra Pradesh while signing Concession Agreement (CA) between the Government of India and Bangalore International Airport Limited (BIAL) and if so, the details thereof;
- (b) whether it is also true that Concession Agreement does not permit for development/improvement/upgradation of a new or existing airport within an aerial distance of 150 kilometers of KIA before 2033 excluding of Mysore and Hassan Airport;
- (c) if so, the details thereof; and
- (d) whether the Government has received any proposal from Tamil Nadu for the development/upgradation of Hosur airport and if so, the details thereof?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

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(a) to (c): Government of India has entered into a Concession Agreement with M/s Bangalore International Airport Limited (BIAL) for development, construction, operation and maintenance of Kempegowda International Airport (KIA) at Bengaluru on 5th July, 2004 . As per Clause 5.2 of the Concession Agreement, no new or existing airport (except for Mysore and Hassan airports) within an aerial distance of 150 kilometers of Bangalore International Airport is permitted for development/improvement/upgradation before 25th anniversary of the Kempegowda International Airport (KIA), Bengaluru which was made operational w.e.f. 24th May, 2008. The consent of Tamil Nadu and Andhra Pradesh governments were not sought while signing the Concession Agreement with BIAL in 2004, as matter related to Airways, aircraft and air navigation, provision of aerodromes, regulation and organisation of air traffic and of aerodromes, are part of the Union List as per the Seventh Schedule of Constitution of India.

**(d): Government of India has not received any proposal seeking its approval under Greenfield Airports Policy, 2008 for construction of a Greenfield Airport at Hosur, Tamil Nadu either from the State Government of Tamil Nadu or any Airport Developer.**

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